

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:62

ANSWERED ON:01.12.2004

LICENCES TO PRIVATE HOSPITALS AND CLINICS AND NURSING HOMES

Goel Shri Surendra Prakash

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

that:

- (a) whether the number of private hospitals, clinics and Nursing Homes is increasing day by day in the country ;
- (b) if so, the details thereof ;
- (c) whether the existing criteria adopted for granting licence to such clinics, Nursing Homes and hospitals is adequate;
- (d) if not, whether the Government proposes to introduce a Bill for registration scheme of Private Hospitals, Clinics and Nursing Homes;
- (e) if so, the details thereof ;
- (f) whether these Hospitals, Clinics and Nursing Homes are free to charge their fee from the patients arbitrarily;
- (g) whether the Government intends to enact any law prescribing a fee structure for these Hospitals, Clinics and Nursing Homes ; and
- (h) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) to (h): Health being a State subject under the Constitution India, it is the responsibility of State Governments to ensure compliance of the health standards by various hospitals, clinics, nursing homes etc. in the State. However, the Government of India is in the process of formulating a Bill prescribing minimum standards and specifications for hospitals, nursing homes and other clinical establishments.